interest subsidy during the period of moratorium (course period + one year) on loans taken by students belonging to EWS from Scheduled banks under the Model Educational loan Scheme of the IBA for pursuing any of the approved courses of studies in technical & professional streams, from recognized institutes in India.

## Uniform syllabus across boards for twelfth

2068. SHRI R. VAITHILINGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that there is no uniform syllabus across various boards in India at twelfth level, if so, the details thereof;
- (b) whether this lop-sided pattern, different syllabi etc. result in huge disparity in admission to Delhi University colleges, putting students of Delhi to a huge disadvantage, if so, the details thereof; and
  - (c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The National Curriculum Framework (NCF-2005) developed by National Council of Educational Research and Training (NCERT) sets the guidelines and direction for the development of syllabi and textbooks at all stages of school education. As a follow up to the NCF, curriculum, syllabi, text-books and other supplementary material are developed by NCERT. State Council of Educational Research and Training (SCERTs) and State Education Boards either adopt or adapt NCERT's model syllabi and textbooks or develop their own syllabi and textbooks in consonance with NCF. Multiplicity of curricula and educational resources are desirable as the uniform syllabus across Nation does not take into account the local context, culture and language. Admission in Delhi University Colleges is done on the basis of merit and there is no discrimination. Students who have passed out from a school in Delhi can seek admission in a Central University or in State and other Universities in Delhi. University of Delhi is a statutory autonomous organization established under University of Delhi Act, 1922 and all administrative and academic decisions are taken by the University with the approval of its statutory bodies.

## Schools in Tribal Area

2069. SHRI DEREK O' BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of private and Government schools in Tribal Areas across the country, State-wise;